NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.02.2024

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 784 of 2024 in Comp. App. (AT) (Ins) No of 2024	Paschimanchal Vidyut Vitran Nigam Ltd. Vs. Trimurti Concast Pvt. Ltd.	Ajay Singh
2.	I.A. No. 823 of 2024 in Comp. App. (AT) (Ins) No of 2024	Sanjay Mehra, Liquidator of Monotona Tyres Ltd Vs. Devmata Commercials Pvt. Ltd.	Amir Arsiwala
3.	I.A. No. 825 of 2024 in Comp. App. (AT) (Ins) No of 2024	Sahara Export Vs. About U Fashions Pvt. Ltd.	Narender Sorout
4.	I.A. No. 826 of 2024 in Comp. App. (AT) (Ins) No of 2024	Moneywise Financial Services Pvt. Ltd. Vs. Nilesh Sharma, RP, Dream Procon Pvt. Ltd.	Abhishek Garg
5.	I.A. No. 898 of 2024 in Comp. App. (AT) (Ins) No of 2024	Harish Chander Arora Vs. The Principal Commissioner of Income Tax Ghaziabad & Anr.	Jasmeet Singh
6.	I.A. No. 899 of 2024 in Comp. App. (AT) (Ins) No of 2024	Rambaran Singh Apex Pvt. Ltd. Vs. Harji Engineering Works Pvt. Ltd.	Fanish Kumar Rai
7.	I.A. No. 900 of 2024 in Comp. App. (AT) (Ins) No of 2024	Manoj Kumar Singh Vs. Registrar NCLT	Arvind Kumar
8.	I.A. No. 902 of 2024 in Comp. App. (AT) No of 2024	B. Rama Raju Vs. Union of India, Ministry of Corporate Affairs & Ors.	Amit Karkahnis

9.	I.A. No. 904 of 2024 in Comp. App. (AT) (Ins) No of 2024	Harish Chander Arora Vs. National Company Law Tribunal, Principal Bench, New Delhi	Jasmeet Singh
10.	I.A. No. 905 of 2024 in Comp. App. (AT) (Ins) No of 2024	Rahul Gyanchandani & Ors. Vs. Parsvnath Landmark Developers Pvt. Ltd.	Rakesh Kumar
11.	I.A. No. 907 of 2024 in Comp. App. (AT) (Ins) No of 2024	Harish Chander Arora Vs. Sri Balaji Forgings Pvt Ltd. & Ors.	Jasmeet Singh
12.	I.A. No. 948 of 2024 in Comp. App. (AT) No of 2024	Bikash Swain Vs. Official Liquidator Ms. Sagarika Mishra & Ors.	B. P. Singh
13.	I.A. No. 976 of 2024 in I.A. No of 2024 in Comp. App. (AT) No. 153 of 2022	Goldstar Enclave Pvt. Ltd. Vs. Jasjit Pal & Anr.	Soumya Dutta

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2. Website: www.nclat.nic.in **Assistant Registrar**